



കേരള സർക്കാർ
Government of Kerala
2018



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2015-17

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

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	Thiruvananthapuram, Tuesday	1193 കുംഭം 22 22nd Kumbham 1193 1939 ഫാൽഗുനം 15 15th Phalguna 1939	

PART IV Private Advertisements and Miscellaneous Notifications

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Mohamed. P, Kalathil (House), Chaliyam P. O., Kozhikode Taluk, Kozhikode District, Pin-673 301, holder of S. S. L. C. Book No. C 098121 with Register No. 79556 of March 1981, also known as Mohammed P in the Driving Licence No. 11/8753/2007 issued on 18-8-2014 by the Asst. LA, Kozhikode, entered in the S. S. L. C. of my daughter Farhana. P (Certificate G No. 182283 with Register No. 461591 of March 2007), and known as Muhammad Abbas in the Election Identity Card No. XJO0699132 issued on 22-10-2015 by the Electoral Registration Officer, Bepore Assembly Constituency, and as Muhammed Abbas P in the Aadhaar Card No. 5251 8528 5632 issued from Unique Identification Authority of India, Government of India, and as Pathayakandy Mohammed in the PAN Card No. ARKPM6622M issued from Income Tax Department, Government of India, entered as P. Mohamed in the Birth Certificate of my daughter Farsana [Registration No. 172/90 date of Registration 30-5-1990, issued by the Registrar of Births and Deaths, Kadalundi (Special Grade) Panchayat], and entered as P. Mohammed in the Birth Certificate of my son Faheem (Registration No. 311/94 date of Registration 12-10-1994, issued by the Sub Registrar of Births & Deaths, Kadalundi Panchayat), is one and the same person. Hereafter I will be known by the name Muhammed Abbas P only.

This change will come into effect in all records related to me.

Chaliyam,
13-11-2017.

MOHAMED. P

Gaz. No. 10/2018/DTP (Part IV).

NOTIFICATION

I, Preetha E, Puthiyadath House, Mathamangalam, M. M Bazar P. O., Taliparamba Taluk, Kannur District, Pin-670 306, do hereby notify for the information of all concerned authorities and the public that my Community which is wrongly entered as Hindu-Nair in my S. S. L. C. Book No. I 023976 with Register No. 196236 of March 1996 is corrected as Hindu-Maniyani, vide Certificate No. G2. 564/2018/K.Dis., dated 9-1-2018 issued by the Tahsildar, Taluk Office, Taliparamba.

This correction will come into effect in all records related to me.

Mathamangalam,
17-1-2018.

PREETHA E

**COCHIN UNIVERSITY OF SCIENCE AND
TECHNOLOGY**

NOTIFICATION

No. GA & EL.1/23(2)Nominations/2017/Vol-I.

31st January 2018.

*Ref:—*Approved minutes of the Executive Body meeting of Kerala State Higher Education Council (2017) held on 29-11-2017.

It is hereby notified that the Executive Council of the Kerala State Higher Education Council as per the provisions under Section 17(c) of Kerala State Higher Education Council (Amendment) Ordinance, 2017 has nominated Dr. Rajan Varughese (Former, Pro-Vice Chancellor, Mahatma Gandhi University), Ayrathu House, Maradu P. O., Kochi-682 304 to the Academic Council of Cochin University of Science and Technology.

The above member will hold the office with effect from the date of this Notification and the tenure will be subject to the provisions of Kerala State Higher Education Council Act, 2007.

By order of the Vice-Chancellor,

DR. DAVID PETER, S.
Registrar.

Kochi-22.